

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3609
ANSWERED ON:15.12.2011
DRINKING WATER FACILITIES
Haque Shri Mohammad Asrarul

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government has approved any scheme for improvement of safe drinking water facilities in the rural areas of the country including Bihar;
- (b) if so, the details thereof; and
- (c) the number of hand pumps likely to be installed along with the number of schools and conventional source which are likely to be included in these schemes?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a)&(b): The Ministry of Drinking Water & Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance to the States to supplement their efforts to provide adequate potable drinking water to the rural areas. Under NRDWP, State Governments are vested with powers to plan, approve and implement drinking water supply schemes. Rural Drinking Water Supply projects are approved by the State Level Scheme Sanctioning Committees.

(c): As per the online Integrated Management Information System (IMIS) of the Ministry, the States have targeted to take up installation of 1,20,281 hand-pumps/ wells and 70,287 piped water supply schemes to cover 2,52,033 habitations and provide safe drinking water facility to 30,380 rural schools in 2011-12.